

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3884
ANSWERED ON:31.07.2009
CRIME AGAINST WOMEN
Joshi Shri Pralhad Venkatesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the trial of cases regarding crime against women is at slow pace;
- (b) if so, the number of pending trial cases in this regard, State-wise?
- (c) whether the number of such cases have increased in the country during the last three years; and
- (d) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) No, Madam. The Government has no data to indicate the pace of trial of cases regarding crime against women are slower in comparison to other trials.
- (b) Does not arise.
- (c) & (d) The information regarding all crimes, including those committed against women, is available at the website of National Crime Records Bureau at <http://ncrb.nic.in>.